

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-64/2000(Pt.)/633/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the 23rd January, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Memo No. LCG.11/2002-03/32 dtd. 18.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of three days of casual leave on 18.01.2024, 19.01.2024 and 20.01.2024**, has been granted.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/634/A, dated , 23-01-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
